

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1210
ANSWERED ON:30.11.2012
SALE OF SOFT DRINKS IN HOSPITALS
Bhujbal Shri Sameer

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have issued directive to all Government hospitals to allow the establishment of automatic vending machines for sale of sweetened soft drinks and colas;
- (b) if so, the details of such directive;
- (c) the reason for allowing sale of soft drinks of Multi-National Companies in hospitals; and
- (d) the steps proposed to ban the sale of sugared and sweetened colas and soft drinks in all hospital premises in the country?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) Since 'Health' is a State subject, it is up to the State Government to take decision in this regard. However, as far as three Central Government Hospital in Delhi i.e. Safdarjung Hospital, Dr. RML Hospital and LHMC and associated Hospitals are concerned, the Ministry of Health and Family Welfare not issued any directive in this regard.